

along with the names of such textile mills?

THE MINISTER OF TEXTILES (SHRI RAMNIWAS MIRDHA): (a) As on 31.1.88, 3 companies in Madhya Pradesh, 5 in Uttar Pradesh and 1 in Orissa had been sanctioned Rs. 2285 lakhs, Rs. 3271 lakhs and Rs. 220 lakhs respectively under the Textile Modernisation Fund Scheme.

(b) State-wise and year-wise allocations are not made under the Fund Scheme. Individual mills seeking such assistance have to apply to the institutions for it.

[English]

Production of controlled cloth

6995. SHRI K. KUNJAMBU: Will the Minister of TEXTILES be pleased to state:

(a) the total production of controlled cloth in the country at present;

(b) whether the present production is enough to meet the demand; and

(c) if not, the steps being taken to augment the production?

THE MINISTER OF TEXTILES (SHRI RAMNIWAS MIRDHA): (a) to (c). During the period April, 1987 to February, 1988, NTC produced about 64 million sq. metres of cotton controlled cloth and 9.47 million metres of polyester cotton controlled cloth. The actual production of controlled cloth depends upon various factors including production of Janata cloth, demand from various State Governments.

Semi-judicial vigilance body on pricing policy

6996. SHRI SHANTARAM NAIK: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Association of Chambers of Commerce and Industry has suggested for the setting up of semi-judicial vigilance body on lines of Tariff Commission to act as arbitrator in pricing policy;

(b) if so, whether Government are aware of the suggestion made by the Association; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Yes, Sir.

(c) Prices of administered items are revised after careful consideration on the recommendation of the expert bodies namely the Commission on Agricultural Costs & Prices (CACP) and Bureau of Industrial Costs and Prices (BICP). Government does not consider it necessary to make any change in the existing arrangement.

India International Trade Fair

6997. CHAUDHARY RAM PARKASH: Will the Minister of COMMERCE be pleased to state:

(a) the names of the countries which had participated in the India International Trade Fair, 1987 held in New Delhi;

(b) the details of the agreements signed with foreign countries; and

(c) the total expenditure incurred on holding in Fair?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) A Statement is given below.

(b) Information is being collected.

(c) The budgeted revenue expenditure on IITF'87 is Rs. 156.90 lakhs.

STATEMENT

Names of countries which participated, both at National and Company levels, in the India International Trade Fair, 1987

S. No.	Country
1	2
1.	Italy
2.	USSR
3.	Japan
4.	G.D.R.
5.	Federal Republic of Germany
6.	Pakistan
7.	Czechoslovakia
8.	Poland
9.	South Korea
10.	Yugoslavia
11.	Romania
12.	Brazil
13.	Singapore
14.	Bulgaria
15.	Hungary
16.	Mexico

1	2
17.	Bangladesh
18.	Vietnam
19.	Sri Lanka
20.	Nepal
21.	Afghanistan
22.	Laos
23.	Bhutan
24.	P.L.O.
25.	Finland
26.	Austria
27.	Canada
28.	Hong Kong
29.	U.K.
30.	Switzerland
31.	U.A.E.
32.	Norway
33.	U.S.A.

Programme for control of floods in Kerala

6998. SHRI SURESH KURUP: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any programme is drawn up for the control of flood in Kerala; and

(b) if so, the details thereof?